

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2003/1578/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 23rd March, 2022.

Sub:- **Casual leave.**

Ref:- No. JCD.I/18/22/1546 dated 21.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.03.2022, 29.03.2022 and 30.03.2022 along with station leave permission from the evening of 25.03.2022 till the morning of 31.03.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2003/1579/A, dated 23.03.2022
Copy to

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Sd/-